

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH (COURT II)

CORAM:

CP No. 04 (ND) 14

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL
BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.03.2019**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s
Karmyogi Homes Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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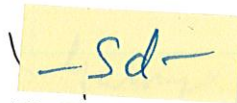
Present for the Petitioner: Counsel for the Petitioner

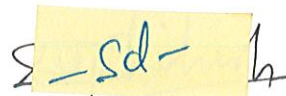
Present for the Respondent: Counsel for the Respondent

ORDER

Ld. Counsel appearing for one of the Directors in question submits that the impleadment application has been filed yesterday. A copy has been served to the opposite counsel.

Be listed before the Regular Bench on 24th April, 2019.


**(V. K. Subburaj)
Member (T)**


**(Dr. Deepti Mukesh)
Member (J)**